

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/95/KOB/2023 IN IA(IBC)/74/KOB/2023 in CP(IB)/1/KOB/2021
SECTION	NCLT RULE 11
NAME OF PARTIES	DILEEP K P (RP) IN THE MATTER OF NUCLEUS PREMIUM PROPERTIES PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	DILEEP K P.
RESPONDENTS ADVOCATE/ PROFESSIONAL	-

Office
Notes

Video Conference

15 March 2023

O R D E R

IA(IBC)/95/KOB/2023 IN IA(IBC)/74/KOB/2023 in CP(IB)/1/KOB/2021

Learned counsel Mr. Prashanth Kumar appears on behalf of the learned Resolution professional. Leaned Resolution Professional Mr. Dileep K.P is also present in person. Matter heard. Reserved for orders.

IA(IBC)/79/KOB/2023 in CP(IB)/1/KOB/2021

Learned counsel Mr. Vinod PV appears for the applicant. Leaned counsel Mr. N.R. Krishnan Unni is present for the Resolution Professional. Leaned Resolution Professional Mr. Dileep KP is also present in person. Matter heard. Reserved for orders.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**